

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2330
ANSWERED ON:05.02.2014
MSMED ACT
Bansal Shri Pawan Kumar

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Micro, Small and Medium Enterprises (MSMEs) Act is implemented in the Union Territories by the Government of India;
- (b) if so, the status of its application in the Union Territories including Chandigarh; and
- (c) the number of MSMEs benefited thereby in each of the Union Territories, UT-wise?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI K.H.MUNIYAPPA)

- (a) Yes Madam. The Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 is implemented in all States/UTs including Union Territory of Chandigarh.
- (b) The notification for Authority for receiving Memoranda for Micro and Small Enterprises and also for Medium enterprises, notification for rules of Micro and Small Enterprises Facilitation Council (MSEFC) and notification for constitution of MSEFC in accordance with section 8(3) and (4), section 21(3) and section 20 & 21(1) respectively of the MSMED Act, 2006 have been issued in respect of all the Union Territories including Union Territory of Chandigarh.
- (c) The number of Micro, Small and Medium Enterprises (MSMEs) benefited thereby, in each Union Territory is annexed.